

Sixteenth Loksabha

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Title: Regarding execution of proposed rectification in BML Barwala Link Canal for the benefit of Haryana.

SHRI DUSHYANT CHAUTALA (HISAR): I would like to register here that Haryana is an agricultural state in which 70% of population are engaged in agriculture for their livelihood. However, the state has very limited sources of water for irrigation. The water scarcity in the state has become worse due to the unlawful delay in completion of Satluj Yamuna Link canal. In addition to this, the state of Haryana is also deprived of its right in BML Barwala Link Canal. The state Government of Punjab had submitted a proposal for rectification of BML Barwala link in year 2014. However, the Government of Punjab has not come forward to execute the proposal because of rejections raised by the Government of Rajasthan. Therefore, I urge the central Government to take over the issue in its hand and execute the proposed rectification in BML Barwala Link canal so that the state of Haryana gets its water share through this project.